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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(OS) 419/2017**

**RAFFLES DESIGN INTERNATIONAL INDIA PVT LTD.**

..... Plaintiff

Represented by: Ms. Vasudha Sharma, Adv.

versus

**THE PRESIDENT, JAI RADHA RAMAN EDUCATION SOCIETY**

..... Defendant

Represented by: Ms. Bani Dikshit, Ms. Ashima Ghosh,  
Adv.

**CORAM:**

**HON'BLE MS. JUSTICE MUKTA GUPTA**

**ORDER**

**03.12.2019**

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I.A. 16442/2019 (u/O VII R 11 CPC by D)

1. Reply affidavits if any to the application be filed within three weeks.

Rejoinder affidavit within three weeks thereafter.

2. List the applications on 23<sup>rd</sup> January, 2020.

I.A. 13400/2019 (u/O VII R 10 CPC by D)

1. Rejoinder affidavit if any be filed within three weeks.

CS(OS) 419/2017

List on 23<sup>rd</sup> January, 2020.

**MUKTA GUPTA, J.**

**DECEMBER 03, 2019**

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